

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Subject: Assignment of bail applications for the year 2023 and 2024 pending disposal before the High Court Wing Jammu to various Hon'ble Benches.

ORDER

No: 239/RJ/HCWJ/2024


Dated: 02.11.2024

In continuation to Order No. 229/RJ/HCWJ/2024 dated 19.10.2024, for speedy disposal of bail applications for the year 2023 and 2024 pending disposal before the High Court Wing Jammu, Hon'ble the Chief Justice of the High Court of Jammu and Kashmir and Ladakh has been pleased to assign the abovesaid bail applications to various Hon'ble Benches as per details tabulated herein below:

S.No.	Name of the Hon'ble Judge	Cases assigned
1.	Hon'ble Mr. Justice Sanjeev Kumar	As per Annexure-"A" appended herewith.
2.	Hon'ble Ms. Justice Sindhu Sharma	As per Annexure-"B" appended herewith.
3.	Hon'ble Mr. Justice Rajnesh Oswal	As per Annexure-"C" appended herewith.
4.	Hon'ble Mr. Justice Vinod Chatterji Koul	As per Annexure-"D" appended herewith.
5.	Hon'ble Mr. Justice Sanjay Dhar	As per Annexure-"E" appended herewith.
6.	Hon'ble Mr. Justice Puneet Gupta	As per Annexure-"F" appended herewith.
7.	Hon'ble Mr. Justice Javed Iqbal Wani	As per Annexure-"G" appended herewith.
8.	Hon'ble Mr. Justice Mohd Akram Chowdhary	As per Annexure-"H" appended herewith.
9.	Hon'ble Mr. Justice Rahul Bharti	As per Annexure-"I" appended herewith.
10.	Hon'ble Ms. Justice Moksha Khajuria Kazmi	As per Annexure-"J" appended herewith.
11.	Hon'ble Mr. Justice Wasim Sadiq Nargal	As per Annexure-"K" appended herewith.
12.	Hon'ble Mr. Justice Rajesh Sekhri	As per Annexure-"L" appended herewith.
13.	Hon'ble Mr. Justice Mohd Yousuf Wani	As per Annexure-"M" appended herewith.

The assigned matters shall be heard by the Hon'ble Benches through physical/virtual mode, as per the place of availability of sitting of Hon'ble Benches, irrespective of change of roster.

By Order.


(Sandeep Kour)
Registrar Judicial
High Court of J&K
JAMMU,
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2310-2317

No:- /RJ/HCWJ/2024

Dated: 02.11.2024

Copy of the above order is forwarded to the:

1. Worthy Registrar General, High Court of J&K and Ladakh at Jammu, for kind information.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information to His Lordship.
3. Secretary to Hon'ble Mr./Mrs. Justice _____
.... For kind information of their Lordships.
4. Joint Registrar Judicial (Protocol), High Court of J&K and Ladakh, Jammu;
..... for information and necessary action.
5. In charge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.
6. In charge Library, High Court of J&K and Ladakh Jammu/ Srinagar for information and keeping the record of the same.
7. Joint Registrar/Deputy Registrar/Computer, Digitization and Criminal Section, for information and necessary action.
8. Order file.

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High Court of J&K
JAMMU,
2/11/24

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Annexure-“A”

Bail applications assigned to Hon'ble Mr. Justice Sanjeev Kumar

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	PURPOSE
1.	Bail App	14	2023	MAKHAN DIN AND OTHERS	U T OF J AND K TH SHO POLICE STATION GHAGWAL SAMBA	SB	FOR ADMISSION After Notice
2.	Bail App	15	2023	BHARAT BHUSHAN	U T OF J AND K TH SHO POLICE STATION DOMANA JAMMU	SB	FOR ORDERS After Notice
3.	Bail App	19	2023	MOHD BASHIR AND OTHERS	U T OF J AND K TH SHO THANNAMANDI	SB	FOR ADMISSION After Notice
4.	Bail App	22	2023	BAHAR DIN AND ANOTHER	U T OF J AND K TH INCHARGE POLICE STATION MAHORE	SB	FOR FINAL HEARING
5.	Bail App	24	2023	RAHUL KUMAR THROUGH NIKITA KUMARI	UNION TERRITORY OF JAMMU AND KASHMIR THROUGH INCHARGE POLICE STATION R S PURA JAMMU	SB	FOR ADMISSION After Notice
6.	Bail App	33	2023	SHAKEEL AHMED	U T OF J AND K TH SHO POLICE STATION SURANKOTE POONCH AND ANOTHER	SB	FOR ADMISSION After Notice
7.	Bail App	46	2023	SHOWKET ALI	U T OF J AND K TH SHO POLICE STATION MAHORE AND ANOTHER	SB	FOR ADMISSION After Notice
8.	Bail App	48	2023	HAJI MOHD AFZAL	U T OF J AND K TH POLICE STATION AMB GHAROTA JAMMU	SB	FOR ADMISSION After Notice
9.	Bail App	49	2023	MOHD YOUSAF AND ANR	SR SUPERINTENDENT OF POLICE CENTRAL JAIL KOT BHALWAL JAMMU AND ANR	SB	FOR ORDERS After Notice
10.	Bail App	54	2023	RIZWAN	U T OF J AND K TH COMMISSIONER SECRETARY HOME DEPTT AND OTHERS	SB	FOR ADMISSION After Notice
11.	Bail App	57	2023	MOHD ROSHAN	U T OF J AND K TH COMMISSIONER SECRETARY HOME DEPTT AND ANOTHER	SB	FOR ADMISSION After Notice
12.	Bail App	55	2023	MOHD AZAM AND OTHERS	STATION HOUSE OFFICER SURANKOTE AND ANOTHER	SB	FOR ADMISSION After Notice
13.	Bail App	60	2023	ASIF ALI AND ANR	THE STATION HOUSE OFFICER POLICE STATION NAGROTA AND ANR	SB	FOR ADMISSION After Notice
14.	Bail App	67	2023	SUDHIR GUPTA	U T OF J AND K TH SHO POLICE STATION BAKSHI NAGAR JAMMU	SB	FOR ADMISSION After Notice
15.	Bail App	68	2023	VIJAY KUMAR TH SOMA DEVI	U T OF J AND K TH SHO POLICE STATION SAMBA AND ANOTHER	SB	FOR ORDERS After Notice
16.	Bail App	85	2023	RAVINDER SINGH	U T OF J AND K TH POLICE STATION UDHAMPUR	SB	FOR FINAL HEARING
17.	Bail App	324	2023	RAKESH KUMAR GUDDA	U T OF J AND K TH SHO POLICE STATION UDHAMPUR	SB	FOR FINAL HEARING

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HIGH COURT OF JAMMU AND KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Annexure-“B”

Bail applications assigned to Hon'ble Ms. Justice Sindhu Sharma

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	PURPOSE
1.	Bail App	87	2023	JAVED IQBAL	U T OF J AND K TH SHO POLICE STATION RAJOURI	SB	FOR TAKING STEPS
2.	Bail App	94	2023	VICKY	U T OF J AND K TH SHO POLICE STATION KANACHAK JAMMU	SB	FOR ADMISSION After Notice
3.	Bail App	102	2023	ASHFAQ AHMED	U T OF J AND K TH POLICE STATION POONCH	SB	FOR ORDERS After Notice
4.	Bail App	105	2023	BASHARAT IQBAL AND OTHERS	U T OF J AND K TH PRINCIPAL SECRETARY HOME AND ANOTHER	SB	FOR ADMISSION After Notice
5.	Bail App	106	2023	NAZIR AHMED BHAT	UNION OF INDIA TH INTELLIGENT OFFICER NARCOTICS CONTROL BUREAU(NCB) GANDHI NAGAR JAMMU	SB	FOR ADMISSION After Notice
6.	Bail App	111	2023	KAMIT SHARMA	U T OF J AND K TH COMMISSIONER SECRETARY DEPTT OF HOME AND OTHERS	SB	FOR ADMISSION After Notice
7.	Bail App	112	2023	AAQIB HUSSIAN	UNION TERRITORY OF JAMMU AND KASHMIR TH POLICE STATION KISHTWARF	SB	FOR ADMISSION After Notice
8.	Bail App	113	2023	MANZOOR AHMED AND ANOTHER	U T OF J AND K TH SHO POLICE STATION MAHORE REASI	SB	FOR ORDERS After Notice
9.	Bail App	114	2023	ZULFQAR HUSSAIN KHAN	THE UT OF J AND K TH ITS PRINCIPAL SECRETARY HOME CIVIL SECRETARIAT AND OTHERS	SB	FOR ORDERS After Notice
10.	Bail App	115	2023	MOHD TARIQ AND OTHERS	U T OF J AND K TH SHO POLICE STATION POONCH	SB	FOR ADMISSION After Notice
11.	Bail App	120	2023	MOHD NAZIR TH KHALAQ JOO	U T OF J AND K TH POLICE STATION SURANKOTE AND ANOTHER	SB	FOR ADMISSION After Notice
12.	Bail App	129	2023	NAHID MIR AND ANOTHER	U T OF J AND K TH SHO POLICE STATION BAHU FORT JAMMU	SB	FOR ORDERS After Notice
13.	Bail App	137	2023	AKKSHITA K BHAT TH ANIMESH DALKOTI	U T OF J AND K TH SHO POLICE STATION BATOTE RAMBAN AND ANOTHER	SB	FOR ORDERS After Notice
14.	Bail App	139	2023	ALTAF HUSSAIN ALIAS ALTAF AHMED	U T OF J AND K TH SHO POLICE STATION SURANKOTE AND ANOTHER	SB	FOR ADMISSION After Notice
15.	Bail App	143	2023	DARSHANA DEVI AND OTHERS	U T OF J AND K TH POLICE STATION KANA CHAK JAMMU J AND K	SB	FOR ORDERS After Notice
16.	Bail App	29	2024	SANDEEP SINGH	U T OF J AND K TH SHO POLICE STATION BUS STAND JAMMU AND ANOTHER	SB	FOR ORDERS After Notice
17.	Bail App	33	2024	ZATOON BEGUM AND OTHERS	U T OF J AND K TH SHO POLICE STATION MANDI POONCH AND ANOTHER	SB	FOR ORDERS After Notice

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JAMMU AND KASHMIR

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Annexure-“C”

Bail applications assigned to Hon'ble Mr. Justice Rajnesh Oswal

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	PURPOSE
1.	Bail App	45	2023	SHAKEEL AHMAD WANI TH MOHD YOUSUF WANI	U T OF J AND K TH POLICE STATION ANTF GANDHI NAGAR JAMMU	SB	FOR ADMISSION After Notice
2.	Bail App	152	2023	VARINDER VERMA AND OTHER	U T OF J AND K TH INCHARGE SHO POLICE STATION PACCA DANGA JAMMU AND ANOTHER	SB	FOR ORDERS After Notice
3.	Bail App	172	2023	MOHD LAQQAT	U T OF J AND K TH POLICE STATION RAMNAGAR	SB	FOR ADMISSION After Notice
4.	Bail App	177	2023	LAL HUSSAIN KHAN ALIAS LAL HUSSAIN AND OTHERS	U T OF J AND K TH SHO POLICE STATION SURANKOTE POONCH	SB	FOR ADMISSION After Notice
5.	Bail App	182	2023	SANDEEP SINGH AND OTHERS	U T OF J AND K TH SUB DIVISIONAL POLICE OFFICER BHADERWAH DODA AND ANOTHER	SB	FOR ORDERS After Notice
6.	Bail App	184	2023	GOURAV SHARMA AND ANOTHER	U T OF J AND K TH SECRETARY HOME DEPTT AND OTHERS	SB	FOR ADMISSION After Notice
7.	Bail App	193	2023	TAHIRA KHANAM AND ANOTHER	U T OF J AND K TH SSP POONCH AND OTHERS	SB	FOR ADMISSION After Notice
8.	Bail App	195	2023	RAHUL SARERIA TH NIRMAL KUMARI AND OTHERS	U T OF J AND K TH SHO POLICE STATION BISHNAH	SB	FOR ORDERS After Notice
9.	Bail App	196	2023	SHENAZ BEGUM TH ABDUL MAZEED	U T OF J AND K TH COMMISSIONER SECRETARY HOME DEPTT AND ANOTHER	SB	FOR ADMISSION After Notice
10.	Bail App	198	2023	SHAM LAL	U T OF J AND K TH SHO POLICE STATION RAJBAGH KATHUA	SB	FOR ADMISSION After Notice
11.	Bail App	204	2023	ASHIQ HUSSAIN	U T OF J AND K TH SHO POLICE STATION DODA	SB	FOR ADMISSION After Notice
12.	Bail App	205	2023	PUSHPA DEVI AND ANOTHER	U T OF J AND K TH SHO POLICE STATION NOWSHERA RAJOURI AND ANOTHER	SB	FOR ADMISSION After Notice
13.	Bail App	207	2023	SHOWKAT ALI	U T OF J AND K TH POLICE STATION UDHAMPUR	SB	FOR ORDERS After Notice
14.	Bail App	211	2023	ALTAF LONE	UT OF J AND K THROUGH POLICE STATION UDHAMPUR	SB	FOR ORDERS After Notice
15.	Bail App	221	2023	RAKESH KUMAR	THE UT OF J AND K THROUGH THE INCHARGE POLICE STATION	SB	FOR ORDERS After Notice
16.	Bail App	222	2023	JASMEET SINGH	UT OF J AND K THROUGH SHO POLICE STATION POONCH AND ANOTHER	SB	FOR ORDERS After Notice
17.	Bail App	106	2024	SATVIR SINGH	U T OF J AND K TH S H O POLICE STATION CASANA AND ANOTHER	SB	FOR ADMISSION After Notice

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HIGH COURT OF JAMMU AND KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Annexure-“D”

Bail applications assigned to Hon'ble Mr. Justice Vinod Chatterji Koul

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	PURPOSE
1.	Bail App	145	2023	GAGANDEEP SINGH	U T OF J AND K TH ITS ADVOCATE GENERAL JAMMU	SB	FOR ORDERS After Notice
2.	Bail App	187	2023	MOHD YAQOOB AND OTHERS	U T OF J AND K TH SHO POLICE STATION THANAMANDI RAJOURI AND ANOTHER	SB	FOR ORDERS After Notice
3.	Bail App	223	2023	KHALID HUSSAIN	UT OF J AND K THROUGH SENOR SUPERINTENDENT OF POLICE AND OTHERS	SB	FOR ADMISSION After Notice
4.	Bail App	233	2023	FEHMIDA KOUSER	U T OF J AND K TH SHO POLICE STATION CRIME BRANCH JAMMU	SB	FOR ORDERS After Notice
5.	Bail App	235	2023	NOOR ALLAHI AND OTHERS	U T OF J AND K TH SSP JAMMU AND ANOTHER	SB	FOR ADMISSION After Notice
6.	Bail App	236	2023	ABDUL RASHID AND OTHERS	U T OF J AND K TH SSP RAJOURI AND ANOTHER	SB	FOR ADMISSION After Notice
7.	Bail App	246	2023	PARVEEN SHARMA	U T OF J AND K TH OFFICER INCHARGE POLICE STATION GANDHI NAGAR JAMMU	SB	FOR ORDERS After Notice
8.	Bail App	251	2023	BALWANT SINGH	U T OF J AND K TH SHO POLICE STATION RAJBAGH KATHUA AND ANOTHER	SB	FOR ORDERS After Notice
9.	Bail App	254	2023	MUSHTAQ TH PURA BIBI ALIAS PURIAN BIBI AND ANOTHER	U T OF J AND K TH INCHARGE POLICE STATION RAJBAGH	SB	FOR ADMISSION After Notice
10.	Bail App	257	2023	KULDEEP SINGH	U T OF J AND K TH SHO POLICE STATION SAMBA	SB	FOR ADMISSION After Notice
11.	Bail App	265	2023	ZABIR AHMED AND OTHERS	U T OF J AND K TH SHO POLICE STATION BUDHAL RAJOURI	SB	FOR ADMISSION After Notice
12.	Bail App	268	2023	NOOR JAHAN AND OTHERS	U T OF J AND K TH SHO POLICE STATION SAMBA AND ANOTHER	SB	FOR ORDERS After Notice
13.	Bail App	274	2023	MUSHTAQ AHMED AND OTHERS	U T OF J AND K TH SHO POLICE STATION KATHUA	SB	FOR ORDERS After Notice
14.	Bail App	278	2023	AKBAR HUSSAIN SHAH TH MUSHARAF ALI SHAH	U T OF J AND K TH POLICE STATION MENDHAR POONCH AND ANOTHER	SB	FOR ORDERS After Notice
15.	Bail App	283	2023	ABDUL GANI MALIK	U T OF J AND K TH SHO POLICE STATION MAHORE	SB	FOR ADMISSION After Notice
16.	Bail App	286	2023	MOHD SHAFI AND ANOTHER TH MUSHTAQ AHMED	U T OF J AND K TH SHO POLICE STATION MAHORE AND ANOTHER	SB	FOR ADMISSION After Notice
17.	Bail App	289	2023	NIKHIL SHARMA	U T OF J AND K TH SHO POLICE STATION HIRANAGAR JAMMU AND ANOTHER	SB	FOR ADMISSION After Notice

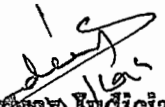
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HIGH COURT OF JAMMU AND KASHMIR AND LADAKH
(Office of the Registrar Judicial at Jammu)

Annexure-“E”

Bail applications assigned to Hon'ble Mr. Justice Sanjay Dhar

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	PURPOSE
1.	Bail App	32	2023	SURJEET KUMAR	U T OF J AND K TH SHO POLICE STATION KHOUR JAMMU AND OTHERS	SB	FOR ADMISSION After Notice
2.	Bail App	35	2023	NOOR HUSSAIN AND OTHERS	U T OF J AND K TH INCHARGE POLICE STATION SURANKOTE POONCH AND ANOTHER	SB	FOR ORDERS After Notice
3.	Bail App	292	2023	RAVINDER SINGH	U T OF J AND K TH SHO POLICE STATION BATOTE RAMBAN	SB	FOR ADMISSION After Notice
4.	Bail App	295	2023	MADHU SADHOTRA AND OTHERS	U T OF J AND K TH SHO POLICE STATION KHOR JAMMU AND ANOTHER	SB	FOR ORDERS After Notice
5.	Bail App	299	2023	MUNNAWAR HUSSAIN	U T OF J AND K TH SHO POLICE STATION NAGROTA JAMMU	SB	FOR ADMISSION After Notice
6.	Bail App	300	2023	ZAINAB KOUSAR	U T OF J AND K TH SHO POLICE STATION GURSAI POONCH	SB	FOR ADMISSION After Notice
7.	Bail App	301	2023	MOHD NAZIR	U T OF J AND K TH INCHARGE POLICE STATION CHASASNA REASI AND ANOTHER	SB	FOR ADMISSION After Notice
8.	Bail App	305	2023	VISHAL SHARMA TH PITAMBER LAL KHAJURIA	U T OF J AND K TH SHO INCHARGE POLICE STATION NAGROTA JAMMU	SB	FOR ADMISSION After Notice
9.	Bail App	308	2023	SONU SINGH	U T OF J AND K TH SHO POLICE STATION GANDHI NAGAR JAMMU	SB	FOR ADMISSION After Notice
10.	Bail App	309	2023	MOHD ASHRAF	U T OF J AND K TH SHO POLICE STATION ARNAS AND ANOTHER	SB	FOR ADMISSION After Notice
11.	Bail App	310	2023	AJAY KUMAR SHARMA	U T OF LADAKH TH SHO WOMEN POLICE STATION LEH	SB	FOR ADMISSION After Notice
12.	Bail App	315	2023	SAJAD AHMED	U T OF J AND K TH SSP DODA AND OTHERS	SB	FOR TAKING STEPS
13.	Bail App	328	2023	SHOHIB MAGRAY	UT OF J AND K THROUGH SENIOR SUPERINTENDENT OF POLICE REASI AND ANOTHER	SB	FOR ADMISSION After Notice
14.	Bail App	331	2023	REHAM ALI AND OTHERS	U T OF J AND K TH SHO POLICE STATION SAMBA	SB	FOR ORDERS After Notice
15.	Bail App	2	2024	AJAY SINGH TH BALDEV SINGH	U T OF J AND K TH COMMISSIONER SECRETARY HOME DEPTT AND ANOTHER	SB	FOR ADMISSION After Notice
16.	Bail App	320	2023	SHAMIM AHMED KHAN AND OTHERS	UT OF J AND K TH SECRETARY HOME DEPTT. AND ANOTHER	SB	FOR ADMISSION After Notice
17.	Bail App	91	2024	DILAWAR SINGH JAMWAL	U T OF J AND K TH STATION HOUSE OFFICER POLICE STATION DHARAMSAL RAJOURI AND ANOTHER	SB	FOR ADMISSION After Notice


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HIGH COURT OF JAMMU AND KASHMIR AND LADAKH
(Office of the Registrar Judicial at Jammu)

Annexure-“F”

Bail applications assigned to Hon'ble Mr. Justice Puneet Gupta

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	PURPOSE
1.	Bail App	3	2024	TARIQ MEHMOOD KHAN AND ANOTHER	U T OF J AND K TH SECRETARY HOME DEPTT AND ANOTHER	SB	FOR ADMISSION After Notice
2.	Bail App	13	2024	PYARE LAL AND OTHERS	U T OF J AND K TH SHO POLICE STATION NOWSHERA RAJOURI AND ANOTHER	SB	FOR ADMISSION After Notice
3.	Bail App	14	2024	AJAZ AHMAD AND ANOTHER	U T OF J AND K TH SHO POLICE STATION POONCH AND ANOTHER	SB	FOR ADMISSION After Notice
4.	Bail App	15	2024	TAMNNA	U T OF J AND K TH SUPERINTENDENT DISTRICT JAIL AMPHALLA JAMMU AND ANOTHER	SB	FOR ADMISSION After Notice
5.	Bail App	21	2024	ROZEE AND OTHERS	U T OF J AND K TH SHO POLICE STATION RAJ BAGH KATHUA	SB	FOR ADMISSION After Notice
6.	Bail App	22	2024	SUNIL KUMAR SHARMA	U T OF J AND K TH PRINCIPAL SECRETARY HOME AND ANOTHER	SB	FOR ADMISSION After Notice
7.	Bail App	26	2024	SHAZAD AHMED KHAN	U T OF J AND K TH SHO POLICE STATION POONCH AND ANOTHER	SB	FOR ADMISSION After Notice
8.	Bail App	35	2024	KOUSHAL MEHRA	U T OF J AND K TH SHO POLICE STATION POONCH AND ANOTHER	SB	FOR ORDERS After Notice
9.	Bail App	36	2024	MOHD SHABIR	U T OF J AND K TH SHO POLICE STATION MENDHAR POONCH	SB	FOR ORDERS After Notice
10.	Bail App	38	2024	MANDEEP SINGH TH JASVIR KOUR	U T OF J AND K TH SHO POLICE STATION BANIHAL RAMBAN	SB	FOR ORDERS After Notice
11.	Bail App	39	2024	RAIEES AHMED	U T OF J AND K TH SHO POLICE STATION DODA AND ANOTHER	SB	FOR ADMISSION After Notice
12.	Bail App	40	2024	SYED YAWAR AMIN AND ANOTHER	U T OF J AND K TH SSP RAMBAN AND ANOTHER	SB	FOR ADMISSION After Notice
13.	Bail App	42	2024	MOHD TOUSIF	STATION HOUSE OFFICER POLICE STATION NOWABAD JAMMU	SB	FOR ADMISSION After Notice
14.	Bail App	47	2024	BISHAN DASS	U T OF J AND K TH SHO POLICE STATION NOWABAD AND ANOTHER	SB	FOR ORDERS After Notice
15.	Bail App	48	2024	VIJAY KUMAR ALIAS VIJAY SALARIA	U T OF J AND K TH SHO POLICE STATION UDHAMPUR AND ANOTHER	SB	FOR ADMISSION After Notice
16.	Bail App	50	2024	RAKESH SAWHNEY	U T OF J AND K TH SSP DODA AND OTHERS	SB	FOR ORDERS After Notice
17.	Bail App	59	2024	MANIK GOYAL	U T OF J AND K TH SHO POLICE STATION DODA	SB	FOR ORDERS After Notice

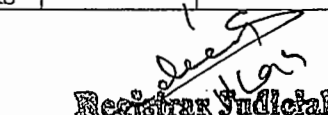
Registrar Judicial
High Court of J&K

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH
(Office of the Registrar Judicial at Jammu)

Annexure-“G”

Bail applications assigned to Hon’ble Mr. Justice Javed Iqbal Wani

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	PURPOSE
1.	Bail App	51	2024	CENTRAL BUREAU OF INVESTIGATION ANTI CORRUPTION BRANCH GOI JAMMU	ASHESH YADAV AND OTHERS	SB	FOR ORDERS After Notice
2.	Bail App	79	2024	CENTRAL BUREAU OF INVESTIGATION	ASHWANI KUMAR AND ORS	SB	FOR ORDERS After Notice
3.	Bail App	56	2024	IMRAN AHMED TH MOHD SHAHID	U T OF J AND K TH SHO POLICE STATION MAHORE REASI	SB	FOR ORDERS After Notice
4.	Bail App	57	2024	ARJUN SINGH AND OTHERS	U T OF J AND K TH SHO POLICE STATION BAGH E BAHU JAMMU AND ANOTHER	SB	FOR ADMISSION After Notice
5.	Bail App	61	2024	MOHD TALIB MIR	U T OF J AND K TH SSP RAMBAN AND OTHERS	SB	FOR ORDERS After Notice
6.	Bail App	63	2024	MOHD AZEEM KHAN	U T OF J AND K TH SHO POLICE STATION MANDI POONCH	SB	FOR ADMISSION After Notice
7.	Bail App	64	2024	DEEPAK TETARWAL	U T OF J AND K TH SHO POLICE STATION RAJOURI AND ANOTHER	SB	FOR ORDERS After Notice
8.	Bail App	65	2024	MUBARAK HUSSAIN	UNION OF INDIA TH NARCOTICS CONTROL BUREAU NEW DELHI	SB	FOR ORDERS After Notice
9.	Bail App	66	2024	GURDIT SINGH	U T OF J AND K TH COMMISSIONER SECRETARY HOME DEPTT AND ANOTHER	SB	FOR ORDERS After Notice
10.	Bail App	72	2024	GULAB SINGH AND ANOTHER	U T OF J AND K TH COMMISSIONER SECRETARY HOME DEPTT AND ANOTHER	SB	FOR ORDERS After Notice
11.	Bail App	71	2024	MAREED ALI	U T OF J AND K TH POLICE STATION BISHNAH	SB	FOR ORDERS After Notice
12.	Bail App	77	2024	RAJINDER KUMAR SHARMA	U T OF J AND K TH SSP POLICE STATION ANTI CORRUPTION BUREAU JAMMU	SB	FOR ADMISSION After Notice
13.	Bail App	78	2024	CENTRAL BUREAU OF INVESTIGATION ANTI CORRUPTION BRANCH GOI JAMMU	VIVEK BASSAN	SB	FOR ADMISSION After Notice
14.	Bail App	97	2024	CENTRAL BUREAU OF INVESTIGATION ANTI CORRUPTION BRANCH GOI JAMMU	VIVEK BASSAN	SB	FOR ADMISSION After Notice
15.	Bail App	80	2024	VINAY KUMAR AND OTHERS	U T OF J AND K TH SHO POLICE STATION NOWSHERA RAJOURI AND ANOTHER	SB	FOR ADMISSION After Notice
16.	Bail App	82	2024	MUKHTAR AHMED AND ANOTHER	U T OF J AND K TH SHO POLICE STATION BANIHAL AND OTHERS	SB	FOR ADMISSION After Notice
17.	Bail App	170	2024	ISHVINDER SINGH RANYAL TH. HIS MOTHER KULBIR KOUR	UT OF J AND K TH. SENIOR SUPERINTENDENT OF POLICE AND OTHERS	SB	FOR ORDERS After Notice


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 JAMMU, J.

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Annexure-“H”

Bail applications assigned to Hon'ble Mr. Justice Mohd. Akram Chowdhary

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	PURPOSE
1.	Bail App	150	2023	MOHD KHALIQ AND ANOTHER	U T OF J AND K TH SHO POLICE STATION DARHAL RAJOURI AND ANOTHER	SB	FOR ORDERS After Notice
2.	Bail App	155	2023	RAJESH CHOUDHARY TH POOJA CHOUDHARY	U T OF J AND K TH INCHARGE POLICE STATION SATWARI JAMMU	SB	FOR ORDERS After Notice
3.	Bail App	171	2023	NAZIR AHMED AND OTHERS	U T OF J AND K TH SHO POLICE STATION SURANKOTE	SB	FOR ORDERS After Notice
4.	Bail App	84	2024	ANGREJ SINGH	U T OF J AND K TH SHO WOMEN CELL UDHAMPUR	SB	FOR ADMISSION After Notice
5.	Bail App	87	2024	ABDUL QAYOOM AND OTHERS	U T OF J AND K TH SHO POLICE STATION BASANTGARH UDHAMPUR	SB	FOR ADMISSION After Notice
6.	Bail App	90	2024	RAMEEZ AHMED	UNION OF INDIA TH INTELLIGENCE OFFICER NARCOTICS CONTROL BUREAU(NCB) JAMMU	SB	FOR ADMISSION After Notice
7.	Bail App	92	2024	SAJJAD AHMED	U T OF J AND K TH PP IN THE COURT OF LEARNED SESSIONS JUDGE KATHUA	SB	FOR ADMISSION After Notice
8.	Bail App	98	2024	RIYAZ HUSSAIN	U T OF J AND K TH SHO POLICE STATION BAKSHI NAGAR AND ANOTHER	SB	FOR ADMISSION After Notice
9.	Bail App	99	2024	MOHD MAQBUL TH MOHD ISRAIL	NARCOTICS CONTROL BUREAU JAMMU TH ITS INCHARGE AND ANOTHER	SB	FOR ADMISSION After Notice
10.	Bail App	100	2024	ABDUL QAYOOM AND ANOTHER	U T OF J AND K TH SHO POLICE STATION RAJOURI AND ANOTHER	SB	FOR ORDERS After Notice
11.	Bail App	193	2024	NAVEED AHMED	UT OF J AND K TH. STATION HOUSE OFFICER, RAJOURI AND ANOTHER	SB	FOR ORDERS After Notice
12.	Bail App	108	2024	AVAY SINGH AND ANOTHER	U T OF J AND K TH POLICE STATION BILLAWAR	SB	FOR ADMISSION After Notice
13.	Bail App	112	2024	MOHD IQBAL	UT OF J AND K TH SHO POLICE STATION CHASAN	SB	FOR ORDERS After Notice
14.	Bail App	142	2024	MOHD QASIM	UT OF J AND K TH. S.H.O. POLICE STATION CHASSANA REASI	SB	FOR ORDERS After Notice
15.	Bail App	114	2024	NAZARAT HUSSAIN TH TARIQ HUSSAIN	UT OF J AND K TH SHO POLICE STATION MENDHAR AND ANOTHER	SB	FOR ADMISSION After Notice
16.	Bail App	115	2024	RAHAT HAFIZ TH. TAHIR AHMAD SHAH	UT OF J AND K TH. S.H.O. POLICE STATION PIR MITHA	SB	FOR ORDERS After Notice
17.	Bail App	118	2024	TARA SINGH ALIAS RINKU	UT OF J AND K TH. S.H.O. POLICE STATION WOMEN CELL KATHUA AND ANOTHER	SB	FOR ADMISSION After Notice

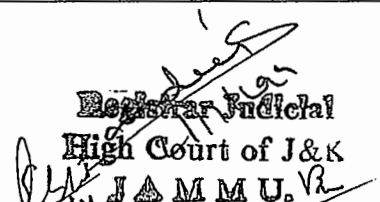
(Signature)
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High Court of J&K
JAMMU

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH
(Office of the Registrar Judicial at Jammu)

Annexure-“I”

Bail applications assigned to Hon’ble Mr. Justice Rahul Bharti

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	PURPOSE
1.	Bail App	83	2024	YASH PAUL	UT OF J AND K TH PRINCIPAL SECRETARY HOME DEPTT AND OTHERS	SB	FOR ORDERS After Notice
2.	Bail App	119	2024	JANAK SINGH	UT OF J AND K TH POLICE STATION KATHUA	SB	FOR ORDERS After Notice
3.	Bail App	120	2024	SOURAV SUDAN TH GURPREET KOUR	UT OF J AND K TH. S.H.O. POLICE STATION RAMGARH AND ANOTHER	SB	FOR ORDERS After Notice
4.	Bail App	123	2024	MOHD NADEEM SAMYAL	UT OF J AND K TH. S.H.O.POLICE STATION CHENANI UDHAMPUR	SB	FOR ADMISSION After Notice
5.	Bail App	125	2024	DIDAR SINGH	UT OF J AND K TH.S.H.O. POLICE STATION MIRAN SAHIB JAMMU AND ANOTHER	SB	FOR ADMISSION After Notice
6.	Bail App	126	2024	ANGREZ SINGH TH. SATVEER SINGH	UT OF J AND K TH. S.H.O. POLICE STATION BARI BRAHMNA	SB	FOR ADMISSION After Notice
7.	Bail App	128	2024	VIKAS BASHIR LONE TH. BASHIR LONE	UT OF J AND K TH. INCHARGE POLICE STATION GANDHI NAGAR JAMMU AND ANOTHER	SB	FOR ADMISSION After Notice
8.	Bail App	130	2024	DURI BEGUM AND OTHERS	UT OF J AND K TH. S.H.O. POLICE STATION BANI AND ANOTHER	SB	FOR ORDERS After Notice
9.	Bail App	135	2024	MUKESH SINGH	UT OF J AND K TH. INCHARGE POLICE STATION CHANNI HIMMAT, JAMMU	SB	FOR ADMISSION After Notice
10.	Bail App	140	2024	AMIT KUMAR	UT OF J AND K TH. S.H.O. POLICE STATION GANDHI NAGAR JAMMU	SB	FOR ORDERS After Notice
11.	Bail App	141	2024	KHALID HUSSAIN @ MUNNA	UT OF J AND K TH. S.H.O. POLICE STATION GHAROTA JAMMU	SB	FOR ORDERS After Notice
12.	Bail App	143	2024	AMITA KUMARI	UT OF J AND K TH. S.H.O. POLICE STATION WOMEN CELL UDHAMPUR	SB	FOR ADMISSION Before Notice
13.	Bail App	217	2024	ATUL LANGEH	UT OF J AND K TH. S.H.O. WOMEN POLICE STATION, UDHAMPUR	SB	FOR ADMISSION Before Notice
14.	Bail App	147	2024	VANSH BHATTI TH. RAJJI	UT OF J AND K TH. S.H.O. POLICE STATION BAKSHI NAGAR JAMMU AND ANOTHER	SB	FOR ORDERS After Notice
15.	Bail App	148	2024	MOHD SHABIR	UT OF J AND K TH. COMMISSIONER SECRETARY TO GOVERNMENT HOME DEPARTMENT JAMMU AND OTHERS	SB	FOR ADMISSION After Notice
16.	Bail App	151	2024	AJEET KUMAR	UT OF J AND K TH. S.H.O. POLICE STATION CRIME BRANCH JAMMU	SB	FOR ADMISSION After Notice
17.	Bail App	157	2024	TARUN BAHL TH. GITA SHARMA	UT OF J AND K TH. S H O POLICE STATION CHANNI HIMMAT JAMMU AND OTHERS	SB	FOR ORDERS After Notice


 Registrar Judicial
 High Court of J&K
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HIGH COURT OF JAMMU AND KASHMIR AND LADAKH
(Office of the Registrar Judicial at Jammu)

Annexure-“J”

Bail applications assigned to Hon'ble Ms. Justice Moksha Khajuria Kazmi

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	PURPOSE
1.	Bail App	209	2023	MANDEEP SINGH	U T OF J AND K TH SHO CRIME BRANCH JAMMU	SB	FOR ORDERS After Notice
2.	Bail App	153	2024	AMIR SOHAIL	UNION TERRITORY OF J AND K TH. SECRETARY TO GOVERNMENT HOME DEPARTMENT AND OTHERS	SB	FOR ORDERS After Notice
3.	Bail App	156	2024	MANZOOR HUSSAIN AND OTHERS	UT OF J AND K TH. INCHARGE POLICE STATION KANDI RAJOURI AND ANOTHER	SB	FOR ADMISSION After Notice
4.	Bail App	159	2024	ABDUL WAHID TH. NAZIR HUSSAIN	UT OF J AND K TH. S.H.O. POLICE STATION KANDI RAJOURI	SB	FOR ADMISSION After Notice
5.	Bail App	160	2024	SHABIR AHMED AND ANOTHER	UT OF J AND K TH. S.H.O. POLICE STATION REASI	SB	FOR ORDERS After Notice
6.	Bail App	162	2024	PANKAJ SHARMA	UT OF J AND K TH. S.H.O. POLICE STATION SAMBA	SB	FOR ORDERS After Notice
7.	Bail App	163	2024	SHAHISTA BEGUM AND OTHERS	UT OF J AND K TH. S.H.O. POLICE STATION GOOL, RAMBAN AND ANOTHER	SB	FOR ADMISSION After Notice
8.	Bail App	171	2024	NAZIR AHMED AND OTHERS	UT OF J AND K TH. ITS COMMISSIONER SECRETARY HOME DEPT. CIVIL SECRETARIAT AND ANOTHER	SB	FOR ADMISSION After Notice
9.	Bail App	164	2024	KULDEEP KUMAR TH. PREETI DEVI	UT OF J AND K TH. S.H.O. POLICE STATION REHAMBAL AND OTHERS	SB	FOR ADMISSION After Notice
10.	Bail App	165	2024	MOHD AZAM AND OTHERS	UT OF J AND K TH. S.H.O. POLICE STATION MANDI ANOTHER	SB	FOR ADMISSION After Notice
11.	Bail App	166	2024	SALEEM YOUSAF BHATTI	UT OF J AND K TH. CRIME BRANCH JAMMU	SB	FOR ORDERS After Notice
12.	Bail App	167	2024	UMAR RIYAZ TH. RIYAZ AHMED GANIE	UT OF J AND K TH. INCHARGE POLICE STATION BAHU FORT JAMMU	SB	FOR ORDERS After Notice
13.	Bail App	168	2024	SIKANDER HAYAT	UT OF J AND K TH. S.H.O. POLICE STATION POONCH AND ANOTHER	SB	FOR ADMISSION After Notice
14.	Bail App	169	2024	HAFEEZA BI	UT OF J AND K TH. SHO POLICE STATION SURANKOTE	SB	FOR ORDERS After Notice
15.	Bail App	173	2024	KALA RAM	UT OF J AND K TH. S.H.O. POLICE STATION RAMGARH	SB	FOR ORDERS After Notice
16.	Bail App	175	2024	PRETAM SINGH ALIAS PRITAM SINGH AND OTHERS	UT OF J AND K TH. S.H.O. POLICE STATION DODA AND ANOTHER	SB	FOR ADMISSION After Notice
17.	Bail App	177	2024	MUSHTAQ AHMED ALIAS GHUNGI	UT OF J AND K TH. INCHARGE S.H.O. POLICE STATION VIJAYPUR	SB	FOR ADMISSION After Notice

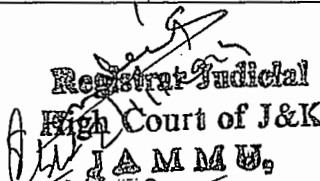

Registrar Judicial
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HIGH COURT OF JAMMU AND KASHMIR AND LADAKH
(Office of the Registrar Judicial at Jammu)

Annexure-“K”

Bail applications assigned to Hon’ble Mr. Justice Wasim Sadiq Nargal

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	PURPOSE
1.	Bail App	7	2024	MOHAMMAD ASHRAF CHOHAN	UT OF J AND K TH SHO POLICE STATION MANJAKOTE RAJOURI AND ANOTHER	SB	FOR ADMISSION After Notice
2.	Bail App	41	2024	YASH PAL DOGRA	UT OF J AND K TH INCHARGE POLICE STATION HIRANAGAR J AND K	SB	FOR ADMISSION After Notice
3.	Bail App	227	2024	MOHD DIN	UT OF J AND K TH. SUPERINTENDENT DISTRICT JAIL KATHUA AND OTHERS	SB	FOR ADMISSION After Notice
4.	Bail App	179	2024	GULSHAN NAZ TH. HAKAM SHAH	UT OF J AND K TH. S.H.O. POLICE STATION CID JAMMU AND ANOTHER	SB	FOR ADMISSION Before Notice
5.	Bail App	182	2024	MOHD ARIF TH. MOHD TARIQ	UT OF J AND K TH. CENTRAL BUREAU OF INVESTIGATION (ACB) JAMMU	SB	FOR ORDERS After Notice
6.	Bail App	183	2024	PARDEEP KUMAR AND OTHERS	UT OF J AND K TH.SENIOR SUPERINTENDENT OF POLICE KATHUA AND OTHERS	SB	FOR ADMISSION After Notice
7.	Bail App	185	2024	MOHD AJAZ AND ANOTHER	UT OF J AND K TH. S.H.O.POLICE STATION RAJOURI	SB	FOR ADMISSION After Notice
8.	Bail App	187	2024	TARUN SHARMA TH. VIJAY LAKHSHAMI	UT OF J AND K TH. INCHARGE STATION HOUSE OFFICER POLICE STATION REHMBAL AND ANOTHER	SB	FOR ADMISSION After Notice
9.	Bail App	188	2024	TIRATH CHAND	UT OF J AND K TH. INCHARGE POLICE STATION JHAJJAR KOTLI JAMMU	SB	FOR ADMISSION After Notice
10.	Bail App	189	2024	SHAFIQ AHMED	UT OF J AND K TH. INCHARGE POLICE STATION RAJOURI AND ANOTHER	SB	FOR ORDERS After Notice
11.	Bail App	190	2024	RAJINDER SINGH	UT OF J AND K TH. CRIME BRANCH JAMMU	SB	FOR ORDERS After Notice
12.	Bail App	191	2024	VISHAL SINGH AND ANOTHER	UT OF J AND K TH. S.H.O. POLICE STATION, VIJAYPUR	SB	FOR ORDERS After Notice
13.	Bail App	192	2024	NAZAR MOHD	UT OF J AND K TH. SUPERINTENDENT DISTRICT JAIL UDHAMPUR AND ANOTHER	SB	FOR ADMISSION After Notice
14.	Bail App	195	2024	MANJEET SINGH @FOJI	UT OF J AND K TH. SUPERINTENDENT DISTRICT JAIL AMBPHALLA JAMMU AND ANOTHER	SB	FOR ADMISSION After Notice
15.	Bail App	231	2024	RAJWINDER SINGH	UT OF J AND K TH SUPERINTENDENT DISTRICT JAIL AMBPHALLA JAMMU AND ANOTHER	SB	FOR ORDERS After Notice
16.	Bail App	196	2024	KEWAL KRISHAN AND OTHERS	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, MIRAN SAHIB AND ANOTHER	SB	FOR ADMISSION After Notice
17.	Bail App	197	2024	RAJ KUMAR	UT OF J AND K TH. STATION HOUSE OFFICER, SAMBA	SB	FOR ADMISSION After Notice

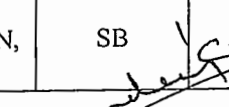

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HIGH COURT OF JAMMU AND KASHMIR AND LADAKH
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Annexure-“L”

Bail applications assigned to Hon’ble Mr. Justice Rajesh Sekhri

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	PURPOSE
1.	Bail App	163	2023	RAVNEET KOUR	U T OF J AND K TH SHO POLICE STATION THANNA MANDI RAJOURI	SB	FOR FINAL HEARING
2.	Bail App	198	2024	SAHIL SHARMA	UT OF J AND K TH. STATION HOUSE OFFICER, POLICR STATION BAKSHI NAGAR, JAMMU	SB	FOR ADMISSION After Notice
3.	Bail App	199	2024	JITENDRA RAGHAV	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION BARI BRAHMANA	SB	FOR ORDERS After Notice
4.	Bail App	204	2024	ARIF AHMED	UT OF J AND K TH. S.H.O. POLICE STATION SAMBA	SB	FOR ADMISSION After Notice
5.	Bail App	205	2024	MOHD RAFI	UT OF J AND K TH. S.H.O. POLICE STATION GHAGWAL	SB	FOR ORDERS After Notice
6.	Bail App	206	2024	MANPREET SINGH @MANNI	UT OF J AND K TH. POLICE STATION, SAMBA	SB	FOR ADMISSION After Notice
7.	Bail App	209	2024	IMITIYAZ HUSSAIN AND ANOTHER	UT OF J AND K TH. POLICE STATION, ANTF, JAMMU AND ANOTHER	SB	FOR ADMISSION After Notice
8.	Bail App	210	2024	MOHAMMAD YAQOOB BHAT	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION, ANTI NARCOTIC TASK FORCE, JAMMU	SB	FOR ADMISSION After Notice
9.	Bail App	211	2024	IAHTASHAM UL HAQ	UT OF J AND K TH. STATION HOUSE OFFICER, POLICE STATION BAHU FORT AND ANOTHER	SB	FOR ADMISSION After Notice
10.	Bail App	212	2024	ARUN YADAV	UNION OF INDIA TH. INTELLIGENCE ODDICE, NARCOTICS CONTROL BUREAU(NCB) JAMMU	SB	FOR ADMISSION After Notice
11.	Bail App	213	2024	RAFEEQ AHMED KHAN	UT OF J AND K TH. SENIOR SUPERINTENDENT OF POLICE, JAMMU AND ANOTHER	SB	FOR ADMISSION After Notice
12.	Bail App	214	2024	AZHAR DIN	UT OF J AND K TH. POLICE STATION ANTF, GANDHI NAGAR JAMMU	SB	FOR ADMISSION After Notice
13.	Bail App	215	2024	ISHAFAQ AHMED	UT OF J AND K THROUGH SHO POLICE STATION SAMBA	SB	FOR ORDERS Before Notice
14.	Bail App	218	2024	MERAJ AHMED	UT OF J AND K TH. S.H.O. POLICE STATION, GOOL AND ANOTHER	SB	FOR ADMISSION After Notice
15.	Bail App	219	2024	HARJEET SINGH	UNION OF INDIA TH. NARCOTICS CONTROL BUREAU(NCB), JAMMU	SB	FOR ADMISSION After Notice
16.	Bail App	220	2024	AJAY GUPTA ALIAS BUNTY	UT OF J AND K TH. SENIOR SUPERINTENDENT OF POLIC, DISTRICT JAIL AMBPHALLA JAMMU AND ANOTHER	SB	FOR ADMISSION After Notice
17.	Bail App	221	2024	SHEIKH MURTAZA GULZAR	UT OF J AND K TH. INCHARGE POLICE STATION, ANTF, JAMMU	SB	FOR ADMISSION After Notice

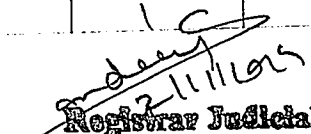

Registrar Judicial
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HIGH COURT OF JAMMU AND KASHMIR AND LADAKH
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Annexure-“M”

Bail applications assigned to Hon'ble Mr. Justice Mohd. Yousuf Wani

S.NO.	TYPE	NO	YEAR	PETITIONER	RESPONDENT	BENCH	PURPOSE
1.	Bail App	255	2023	ZAREENA BEGUM TH SARWAR KIAN	U T OF J AND K TH SHO POLICE STATION GURSAI POONCH	SB	FOR ORDERS After Notice
2.	Bail App	223	2024	NARENDRA SINGH AND ANOTHER	UT OF J AND K TH. I.O. NARCOTICS CONTROL BUREAU, JAMMU	SB	FOR ADMISSION After Notice
3.	Bail App	224	2024	WAJID ASHRAF BHAT	UNION OF INDIA TH. ZONAL DIRECTOR, NCB, JAMMU AND ANOTHER	SB	FOR ADMISSION After Notice
4.	Bail App	225	2024	MOHAN SINGH	UT OF J AND K TH. S.H.O.INCHARGE POLICE STATION, CHASSANA REASI	SB	FOR ADMISSION After Notice
5.	Bail App	226	2024	ABHI SINGH	UT OF J AND K TH. SECRETARY HOME DEPARTMENT JAMMU AND OTHERS	SB	FOR ADMISSION After Notice
6.	Bail App	228	2024	IRFAN RASHID RATHI	UT OF J AND K TH SUPERINTENDENT DICTRICT JAIL AMBPHALLA JAMMU AND ANOTHER	SB	FOR ORDERS After Notice
7.	Bail App	229	2024	JAGBIR SINGH	UT OF J AND K TH S.H.O. POLICE STATION CHASSANA REASI	SB	FOR ADMISSION After Notice
8.	Bail App	232	2024	RITU SHARMA AND ANOTHER	UT OF J AND K TH STATION HOUSE OFFICER POLICE STATION RAJOURI AND ANOTHER	SB	FOR ADMISSION After Notice
9.	Bail App	234	2024	MOHD LATIEF TH.FATHER MOHD. RAFIQ	UT OF J AND K TH. COMMISSIONER SECRETARY TO GOVERNMENT HOME DEPARTMENT, JAMMU AND ANOTHER	SB	FOR ADMISSION After Notice
10.	Bail App	235	2024	YATIN YADAV TH DESRAJ YADAV	DIRECTORATE ENFORCEMENT TH ASSISTANT DIRECTOR JAMMU	SB	FOR ADMISSION After Notice
11.	Bail App	236	2024	ANIL KUMAR YADAV	DIRECTORATE ENFORCEMENT TH ASSISTANT DIRECTOR JAMMU	SB	FOR ADMISSION After Notice
12.	Bail App	237	2024	RUSTAM	UT OF J AND K TH S H O POLICE STATION RAJOURI AND ANOTHER	SB	FOR ORDERS Before Notice
13.	Bail App	238	2024	PRINCE SINGH	UT OF J AND K TH. S.H.O. POLICE STATION GANDHI NAGAR JAMMU AND OTHERS	SB	FOR ADMISSION After Notice
14.	Bail App	239	2024	RAM LAL	UT OF J AND K TH STATION HOUSE OFFICER POLICE STATION MIRAN SAINIB JAMMU	SB	FOR ADMISSION After Notice
15.	Bail App	240	2024	SUNIL KUMAR SHARMA	UT OF J AND K TH SHO POLICE STATION RAMGARI	SB	FOR ADMISSION After Notice
16.	Bail App	242	2024	SANJAY KUMAR	UT OF J AND K TH SHO POLICE STATION UDHAMPUR	SB	FOR ORDERS Before Notice
17.	Bail App	244	2024	DINESH SINGH JAMWAL	UT OF J AND K TH. S.H.O. POLICE STATION BAKSHI NAGAR JAMMU	SB	FOR ORDERS Before Notice


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